

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 1

IA(I.B.C)/ 446(MB)2024 IN C.P. (IB)/348(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Supreme Housing And Hospitality**
Private limited
Vs
ICICI Bank Limited

For FC : Adv. Anamika Singh.

For CD : Adv. Rohan Agrawal.

Section 7 of IBC

ORDER

IA 446/2024

Heard Counsel for both the applicant and respondent. **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//